

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

O.A. No.63/1122/2018

Date of decision: 19.09.2018

CORAM: HON'BLE MRS. AJANTA DAYALAN, MEMBER (A).

Gorkhu Ram son of Late Sh. Rai Singh, age 58 years, Village and Post Office Polia, Tesil Fatehpur, District Kangra (HP)-176001. Group D.

**... APPLICANT
VERSUS**

1. Union of India, through Secretary, Ministry of Communication and Information Technology, 20, Ashoka Road, Sanchar Bhawan, New Delhi-110001.
2. Chairman cum Managing Director, Bharat Sanchar Nigam Limited, Corporate Office 4th Floor, Harish Chandra Mathur Lane, Janpath, New Delhi-110001.
3. The Chief General Manager, Telecom, Himachal Pradesh Circle, Bharat Sanchar Nigam Limited, SDA Complex, Kusumti, Shimla-171009.
4. The General Manager Telecom District (GMTD), Dharamshala, Bharat Sanchar Nigam Limited, Telephone Exchange Bldg. Chilghari, Dharamshala-176215 (HP).

... RESPONDENTS

PRESENT: Sh. Pankaj Mohan Kansal, counsel for the applicant.

ORDER (Oral)

MRS. AJANTA DAYALAN, MEMBER (A):-

1. Learned counsel for the applicant wishes to withdraw this O.A. with liberty to file a fresh one with better particulars, on the same cause of action.
2. Ordered accordingly.

**(AJANTA DAYALAN)
MEMBER (A)**

Date: 19.09.2018.

Place: Chandigarh.

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